

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2021

NOTICE

Take notice that the following matters listed on 08.03.2021 in the Court – II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2439 of 2020 in Contempt Case (AT) No. 04 of 2020 in Comp. App. (AT) (Ins) No. 1181 of 2019	Yogesh Kumar Gupta Vs. Global Fragrances Pvt. Ltd. & Ors.	Vinod Chaurasia	Aditya Sharma
2.	Contempt Case (AT) No. 24 of 2020 in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga	Manoj Daga	Sandeep Bajaj Aakansha Nehra-R3

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar